

Subject: [No subject]
To: vk.agarwal@traf.gov.in

Date: 09/04/19 10:08 PM
From: ASHOK KUMAR MOORTHY <maruthitvcable@gmail.com>

Respected sir.

- Apparently the new pricing policy has not been implemented
- There is no clear guidance on the commercial agreement between broadcasters and msos in particular
- Dividends should be shared equally across all three sectors of the business
- Until yesterday, customers were able to watch HD channels for 300 rupees
- But it has been multiplied several times since the new price policy was implemented.
- Here, the condition of the poor is not possible to see all channels
- This has created the discrimination that money makers can cover all channels but not the poor.
- The difference between rich and poor, without a government, which should make them available for everyone to embrace real democracy without a new pricing policy that has gone ..
- At least 130 cable TV operators must be profitable to ensure quality broadcasting.
- This has led to the implementation of the new pricing policy today
- Therefore, the public interest cable TV operators are required to document these for profit and conduct

Thanks& regards.,

ASHOKKUMAR

Maruthi cable network

Operator,

Valappady.

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